

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Misc. Application No.44 of 2024

In

Original Case No.120 of 2015/EZ

Subrato Mookherjee

...Applicant

Versus

West Bengal Pollution Control Board and
others.

...Respondents

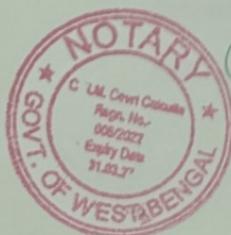
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Sudip Kumar Dutta

Filed by: Sudip Kumar Dutta
Advocate for the State of West
Bengal. Mob- 9874782072

Email: adv.skdutta@gmail.com



3 MAY 2025

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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In

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...Applicant

Versus

West Bengal Pollution Control Board and
others.

...Respondents

Affidavit in compliance with the order dated 21st March, 2025
passed by the Hon'ble Tribunal.

I, Shri Mona Chandra Singh Sawaiyan son of Late Amrit Lal Sawaiyan aged about 59 years, by occupation- service, having place of work at Public Health Engineering Department, Janaswasthya Karigari Bhawan "Nijalaya", 7th Floor, CN-8, Street No.18, Sector-V, Bidhannagar, Kolkata 700091, do hereby solemnly affirm and say as follows:

1. I am the Joint Secretary, Public Health Engineering Department and I am and have made myself well acquainted with the facts and circumstances of the instant case. I have been duly authorized by the respondent no. 25 i.e. the Principal Secretary, Public Health Engineering Department to make and affirm the instant affidavit on his



behalf. Being so authorized and competent, I do hereby file the instant affidavit for and on behalf of the respondent no. 25.

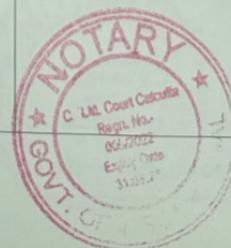
A copy of the authorization letter dated 7th May, 2025 is annexed hereto and marked Annexuer-R1.

2. That in compliance with the directions given by this Hon'ble Tribunal on 21st March, 2025, I have been directed to file the instant affidavit giving details of the completion status of the 06 (six) hospitals as contained in the order dated 21st March, 2025.
3. Accordingly, a completion status in tabulation form as received from the Superintending Engineer, Planning Circle-I, PHE Directorate addressed to the Chief Engineer (Civil), PMU, WBDWSIP, vide letter dated 25th April, 2025 with relevant annexures thereto is furnished herein below for information and proper appreciation of the matter.

A copy of the said letter dated 25th April, 2025 is annexed hereto and marked Annexuer-R2.

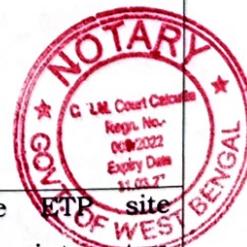
**Progress status Report for the work of Effluent Treatment Plant (ETP)
of 6 (six) nos. hospital**

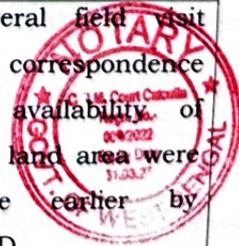
1	2	3	4	5
Sl. No.	ETP Location and Capacity	Order No.	Working Progress status (as on 22.04.2025) (with expected	Remarks



			date of completion)	
1.	Nil Ratan Sarkar Medical College & Hospital. Capacity-1.5 million liters per day (MLD) Trial Run 3 month Operation & Maintenance - 1 year	Acceptance order no 438/PC-1 dt. 28.07.2023 Work Order No.162/SD dt 04.08.2023	1. Construction work is processing in full swing and 40% physical work has already been achieved. 2. Expected date of completion - 31.1.2026 (original work only)	After issuance of work order we got clear site from hospital authority vide memo no. NH/5900 dated 05.9.2024 after getting necessary permission from Forest Department. Copy enclosed and marked "R3"
2.	R.G. Kar Medical College & Hospital Capacity - 1.0 MLD Trial run - 1 month Operations & Maintenance - 3 months.	Acceptance order no.164/PC-1 dt. 05.02.2024 Work Order No. 399/SD dated 15.02.2024.	1. Soil Test done and civil drawing and design submitted. No physical work progress due to availability of clear site. 2. Expected date of completion - 1 year after commencement (original work only)	After issuance of work order physical progress delayed for site clearance by cutting of existing trees at the site for which necessary permission intimated by the hospital authority on 10.01.2025. But till date clear land is yet to be received after cutting or felling down of said trees from hospital authority several reminder letters (Copy enclosed and marked "R4").
3.	IPGMER-SSKM Capacity-0.5 MLD Trial Run-3 Months	Acceptance order no.164/PC-1 dt. 05.02.2024	1. No field work done yet due to non-availability of permission from hospital authority.	Repeated correspondences were made for necessary permission along with issuance of

	Operation and Maintenance- 1 year	Work Order No. 398/SD dated 15.02.2024.	2.Expected date of completion: - 1year after commencement (original work only)	gate-pass by the hospital authority for commencement of field work by the agency, but yet to be accorded. (Copy enclosed and marked as "R5") Meanwhile in recent time one meeting was held on 28.03.2025 in presence of Hospital, Public Health Engineering Department, Public Works Department Official regarding Administrative Approval and Financial Sanction (AAFS) sent by the Hospital Authority for necessary approval from Health and Family Welfare Department.
4.	Belegkata ID and BG Capacity- 1 MLD Trial Run-3 Months Operation and Maintenance- 1 year	Acceptance order no.445/PC- 1 dt. 01.08.2023 Work Order 122/SD dated 26.06.2024.	1. Construction work is processing in full swing and 15% physical work has already been achieved. 2. Expected date of completion: 31.01.2026 (Original Work only)	Work order issued after getting revised Administrative Approval and Financial Sanction (AAFS) on 13.06.2024
5.	Medical College	NA	1.Tender held up for revised Administrative	As the ETR site divided into two parts due to



	Capacity-1.5 MLD		<p>Approval and Financial Sanction (AAFS) No ETP work is done yet.</p> <p>2.Expected date/time of completion: Tentatively 18 Months(Original work only)</p>	<p>unavailability of requisite land area, revised Detailed Project Report prepared considering present scenario and submitted to Health and Family Welfare Department through e-file no. PHE-28012/4/2024-SCHM CELL-Department of Public Health Engineering (Computer No.908582) and subsequently hard copy of Detailed Project Report (DPR) also submitted to Hospital Authority vide Office memo no.431/SD dated 06.03.2024 for accordance of revised Administrative Approval and Financial Sanction (AAFS) which is still pending. (Copy enclosed herewith and marked as "R6")</p>
6.	Lady Duffrin Victoria Capacity-0.3 MLD As per Detailed Project Report	NA	<p>1. Tender not yet done as no clear demarcated land handed over by the Hospital Authority. Revised DPR and</p>	<p>Several field visit and correspondence for availability of ETP land area were made earlier by PHED</p> 

	<p>submitted on February, 2020</p>	<p>hence revised Administrative Approval and Financial Sanction (AAFS) may be needed (due to enhancement of GST and rates etc. as earlier AA & FS was accorded in 2020) after getting land No ETP work done yet</p> <p>2.Expected date/ time of completion: Tentatively 18 months (Original work only) after finalization of tender(Original work only)</p>	<p>(Copy enclosed herewith and marked as "R7"). However, on enquiry, this office requested further vide memo 331/SD dated 18.12.2024 for handover of clear demarcated requisite land which is still pending for construction of ETP (Copy enclosed herewith and marked as "R8").</p>
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4. I say that from the said tabulation, it will be evident that due to circumstances beyond the control of the PHE Department, the Effluent Treatment Plant in respect of the aforesaid hospitals have been partially completed. However, efforts are on to complete the ETPs in the aforesaid six hospitals within the time stated in the aforesaid tabulation.
5. I further say that on 7th October, 2020, the West Bengal Pollution Control Board (WBPCB) filed an affidavit on behalf of the respondent no.19 in OA 120/2015/EZ wherein they had mentioned that the six hospitals are within the permissible limit for discharge of waste into sewer line having terminal treatment facilities as per Bio-Medical Waste Management (Amendment) Rules, 2018 (amended on 16th March,

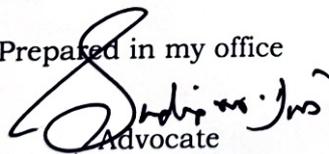


2018). Under such circumstances, the WBPCB affirmed that the installation of effluent treatment plant at hospital sites may not be considered as necessary. Therefore, the process for installation of ETPs in six hospitals got delayed. However, consequent upon the order dated 22nd July, 2021 of the Hon'ble NGT the work resumed in full force and it is expected that the same may be completed as per aforesaid tabulation sheet.

A copy of the affidavit dated 7th October, 2020 is annexed hereto and marked Annexuer-R9.

6. I say that it has always been the endeavor of the PHE Department to complete the work pertaining to public welfare as expeditiously as possible but for the hurdles as stated above, the work gets delayed. It is humbly prayed that this Hon'ble Tribunal may graciously be pleased to pass necessary order or orders as it deem fit and proper in the interest of justice
7. The statements made in paragraphs 1 to 5 are true to my knowledge based on information derived from records and the rest are my respectful submissions before this Hon'ble Tribunal.

Prepared in my office


Advocate


Deponent

Mona Chandra Singh Sawaiyan
WBSS
Joint Secretary
Department of P.H.E.
Govt. of West Bengal



Verification

Verified at Kolkata, on this the 13th day of May, 2025, that the contents of the affidavit are true and correct to the best of my knowledge and belief derived from the record of the case. Nothing material has been concealed therefrom and no part of the same are false.

Mona Chandra Singh Sawaiyan.
Deponent

Mona Chandra Singh Sawaiyan
WBSS
Joint Secretary
Department of P.H.E.
Govt. of West Bengal

Identified by me

[Signature]
Advocate

SOLEMNL AFFIRMED
&
Declared Before me
on Identification Adv.
[Signature]
NOTARY
N. DASGUPTA, Reg. No. 006/2022
CJMS' Court, Govt. of W.B.

13 MAY 2025

[Checkmark]
N. DASGUPTA
Notary
Regn. No. 006/2022
3, Bankshal Street
Calcutta-700001 ✓





GOVERNMENT OF WEST BENGAL

Public Health Engineering Department

Janaswasthya Karigari Bhawan (NIJALAYA)

CN-8, STREET No. 18, CN BLOCK, SECTOR-V, BIDHANNAGAR, KOLKATA - 700091

Tel. No. : +033-29520141, E-mail : secy@wbphed.gov.in

No. 41 (SG)/PHE/2025

Date: 07.05.2025

LETTER OF AUTHORIZATION

I, Sri Surendra Gupta, in my capacity as the Principal Secretary of Public Health Engineering Department, Government of West Bengal, hereby, authorize Shri **Mona Chandra Singh Sawaiyan**, Joint Secretary of Public Health Engineering Department, Government of West Bengal, holding Aadhaar No. **7918 0486 8959**, to affirm the Affidavit on my behalf in M.A. No. 44 of 2024 arising out of O.A. No. 120 of 2015 before the Hon'ble National Green Tribunal, Eastern Zone.

This authorization encompasses to verify the report at the time of affirmation.

The Specimen signature of Shri **Mona Chandra Singh Sawaiyan** authorized representative is attested below:

Mona Chandra Singh Sawaiyan

(**Mona Chandra Singh Sawaiyan**)
Joint Secretary

Mona Chandra Singh Sawaiyan
WBSB
Joint Secretary
Department of P.H.E.
Govt. of West Bengal

Attested

Surendra Gupta
(**Surendra Gupta**)
Principal Secretary

SURENDRA GUPTA, IAS
Principal Secretary
Public Health Engineering Department
Government of West Bengal

Surendra Gupta
(**Surendra Gupta**)
Principal Secretary

SURENDRA GUPTA, IAS
Principal Secretary
Public Health Engineering Department
Government of West Bengal



R2

-X-



Government of West Bengal
PUBLIC HEALTH ENGINEERING DIRECTORATE
 Janaswasthya Karigari Bhawan "Nijalaya" Floor-4th, 5th & 6th
 CN-8, Street No-18, Sector-V, Bidhannagar, Kolkata-700091

Memo No. 3395 60/29/2022,

Dated, Kolkata, the 25/04/2025

✓
 The Special Secretary,
 PHE, Department
 Govt of West Bengal.

Sub: Establishment of Effluent Treatment Plant (ETP) in six medical colleges and hospitals in Kolkata.

Ref: i) Memo no. PHE/734/1C-32/17, dated 02.04.2025, of the Deputy Secretary (Tech)
 ii) Memo no. 281/PC-I, dated 24/04/2025 encl

In reference to the subject and reference mentioned above, enclosed please find herewith the copy of the status report for the work of ETP of 06(Six) nos. hospitals in Kolkata received vide Memo no. 281/PC-I, dated 24.04.2025 of the S.E. Planning Circle-I, PHE. Dte, as sought by the Hon'ble National Green Tribunal.

This is for kind information and further necessary action.

Encl: As stated

[Signature]
 Chief Engineer
 (PMU WBDWSIP)
 P.H.E. Dte

Dated, Kolkata, the 25/04/2025

Memo No. 3395/(1-5) 60/29/2022,

Copy forwarded for information and necessary action.

1. The Deputy Secretary (Technical), PHE Department. Govt. of West Bengal.
2. The Engineer-in-Chief, PHE Department, Govt of West Bengal.
3. The Chief Engineer (Headquarters), PHE Directorate.
4. The Superintending Engineer, Planning Circle-I, P.H.E. Dte
5. The Executive Engineer, Survey Division, PHE Dte.

5/04/25

.. Ld officer
 Re. ma.
[Signature]
 25/4/25

Public Health Engineering
 Department
 Govt. of West Bengal
 2294
25/04/25
RECEIVED.
 Contents Not Verified

[Signature]
 Chief Engineer
 (PMU WBDWSIP)
 P.H.E. Dte



R2

41



GOVERNMENT OF WEST BENGAL
 DIRECTORATE OF PUBLIC HEALTH ENGINEERING
 OFFICE OF THE SUPERINTENDING ENGINEER, PLANNING CIRCLE-I
 JANASASTHYA KARIGARI BHABAN (NIJALAYA),
 PLOT NO. CN-8 (3RD FLOOR)
 SECTOR V, SALT LAKE, KOLKATA 700091
 Email : se_pc1@wbphed.gov.in

Memo. No. 281 /PC-I.

Dated, Kolkata, the 24/4/25

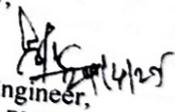
To
 The Chief Engineer,
 PMU, WBDWSIP,
 Public Health Engineering Directorate.

- Sub :** Establishment of Effluent Treatment Plant (ETP) in Six medical colleges and hospitals in Kolkata.
- Ref :**
- (i) Memo no. 3014/60/29/2022 Dated, 07.04.2025 of the Chief Engineer, PMU, WBDWSIP, P.H.E. Dte.
 - (ii) Memo no. PHE/860/1C-32/2017 Dated, 22.04.2025 of the Law Officer, PHE Department.

Sir,
 In connection to the above mentioned subject and reference, the undersigned is enclosing herewith the desired Progress status Report for the work of ETP of 06 (Six) nos. hospitals in Kolkata as sought by the Hon'ble National Green Tribunal.

This is for your kind information and taking necessary action please.

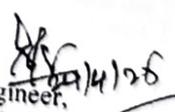
Encl:- As stated.

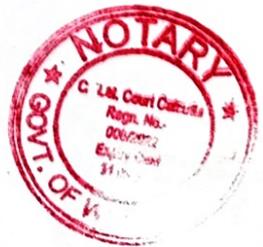
Yours faithfully,

 Superintending Engineer,
 Planning Circle-I, PHE. Dte.

Dated, Kolkata, the _____

Memo. No. _____ /PC-I.

- Copy forwarded for information please to:
1. The Chief Engineer, Headquarters, P.H.E. Dte.
 2. The Executive Engineer, Survey Division, P.H.E. Dte.


 Superintending Engineer,
 Planning Circle-I, PHE. Dte.



Progress status Report for the work of ETP of 6 (Six) nos. hospital

1	2	3	4	5
Sl. No.	ETP Location and Capacity	Order No.	Working Progress Status (as on 22.04.2025) (with expected date of completion)	Remarks
1	N.R.S Medical College & Hospital. Capacity-1.5MLD Trial Run - 3 month O & M- 1 Year	Acceptance order no. 438/PC-I dt. 28.07.2023 Work Order No.162/SD dt.- 04.08.2023	1) Construction work is processing in full swing and 40% physical work has already been achieved. 2) Expected date of completion: 31/01/2026 (original work only)	After issuance of work order, we got clear site from Hospital Authority vide Memo No - NH 3900 of dated 05.09.2024 after getting necessary permission from Forest Dept. (copy enclosed)
2	R.G. Kar Medical College & Hospital, Capacity- 1.0MLD Trial Run - 1 month O & M- 3 month	Acceptance order no. 164/PC-I dt. 05.02.2024 399/SD dt- 15.02.2024	1) Soil test done & Civil drawing & design submitted. No physical work progress due to availability of clear site. 2) Expected date of completion: 01 year after commencement (original work only)	After issuance of the work order physical progress delayed for site clearance by cutting of existing trees at the site for which necessary permission intimated by the hospital authority on 10.01.2025. But till date clear land is yet to be received after cutting or felling down of said trees from hospital authority despite several reminder letters. (copy enclosed)
3	IPGMER-SSKM Capacity- 0.5 MLD Trial Run - 3 month O & M- 1 Year	Acceptance order no. 164/PC-I dt. 05.02.2024 398/SD dt.- 15.02.2024	1) No field work done yet due to non-availability of permission from hospital authority. 2) Expected date of completion: 01 year after commencement (original work only)	Repeated correspondences were made for necessary permission along with issuance of gate pass by the hospital authority for commencement of field work by the agency, but yet to be accorded. (copy enclosed) Meanwhile in recent time one meeting was held on 28.03.25 in presence of Hospital, PHE and PWD officials regarding revised AAFS sent by the Hospital authority for necessary approval from H&FW Dept.
4	Beleghata ID & BG Capacity- 1.0 MLD Trial Run - 3 month O & M- 1 Year	Acceptance order no. 445/PC-I dt. 01.08.2023 Work Order no. 122/SD dt.- 26.06.2024	1) Construction work is processing in full swing and 15% physical work has already been achieved. 2) Expected date of completion: 31/01/2026 (original work only)	Work order issued after getting Revised AAFS on 13.06.2024.
5	Medical College Capacity-1.5 MLD	NA	1) Tender held up for revised AAFS. No ETP work done yet. 2) Expected date/time of completion: Tentively 18 months (original work only) after finalisation of tender (original work only)	As the ETP site divided in two parts due to unavailability of requisite land area, revised DPR prepared considering present scenario and submitted to H&FW dept. through e-File No. PHE-28012/4/2024-SCHM CELL-Dept of PHE (Computer No. 908582) and subsequently hard copy of DPR also submitted to hospital authority vide this



-X-

AE/830-2/-
inform concern accordingly.
10/9/24



N.R.S.

(42)
R3

11/9/24

GOVERNMENT OF WEST BENGAL,
Office of the Medical Superintendent cum vice Principal
NRS Medical College and Hospital
138 A J C Bose Road, Kolkata-700 014
Email Id: msvpramch@gmail.com

Memo No .NH/ 5900

Date: 05. 09. 2024

From
Medical Superintendent cum vice Principal
NRS Medical College & Hospital, Kolkata

To
The Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Govt. of West Bengal
Bikash Bhavan, 3rd floor, South Block,
Salt lake, Kolkata - 700091

Sub: Regarding Site Clearance for the Construction of ETP

Ref: Your office memo no 187/SD dated 14.08.2024

In reply to your above mentioned letter this is to inform you that as per your requirement two live trees which were obstructed to the construction of ETP work have been felled. Now the Construction can be started from the next week.

Therefore you are requested to take necessary action in this regard.

Thanking You,

bay
05/9/24
Medical Superintendent cum vice Principal
NRS Medical College & Hospital, Kolkata

Date:/2024

Memo No. NH/.....

Copy forwarded for information and necessary action to:

1. Principal, NRS MC, Kolkata
2. Mousam Sarkar, Assistant Superintendent(NM), NRS MC&H, Kolkata
3. Office Copy.

Medical Superintendent cum vice Principal
NRS Medical College & Hospital, Kolkata



R.G. KAR. MED. COLLEGE & HOSP.

Office of the Executive Engineer,
Survey Division,

Directorate of Public Health Engineering,

Government of West Bengal,

Bikash Bhavan, 3rd floor, South Block,

Salt Lake, Kolkata - 700091.



Survey Division
P. H. Engineering Dte.
Diary No.
Date

Phone : 033-2986-3015

Fax :

Email : ee_surv@wbphed.gov.in

Memo No. 462 /SD

To,
The Superintending Engineer,
Planning Circle-I,
Public Health Engineering Dte.

Dated, Bidhannagar:- 25.3.25

Sub: Submission of the Design Report & Drawing (Process & Civil Part) for the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.0 MLD capacity on MBBR (Moving Bed Bio-reactor) Technology, (including all Civil, Planning, Electrical and other allied work in all respect) at R.G. Kar. Medical Collage & Hospital, Kolkata including Trial Run and O & M".

- Ref:** - i) Acceptance Order No. 164/PC-I, dt. 05.02.2024.
 ii) Work Order No. 399/SD dated. 15/02/2024 of EE/SD, PHE Dte.
 iii) Memo No. ENV/EE/SD/02 dated. 24.03.2025.
 iv) Memo No. 12/PC-I of SE PC-I dated. 07/01/2025.

Sir,

With reference to the above sending herewith of Design Report for the ETP of R.G. Kar. Medical Collage & Hospital, Kolkata as per below mentioned table in one cover file.

Sl. No.	Item	Quantity
1.	Design Report & Drawing (Process design & R.C.C design (Civil))	5 Sets (18 nos. drawings in each set)

This is for your kind approval and necessary instruction Please.

Encl: As stated.

Yours Faithfully

[Signature]
Executive Engineer
Survey Division, P.H.E.Dte.
Government of West Bengal

No. 462/1-5 /SD

Dated, Bidhannagar:- 25.3.25

forwarded for information & necessary action to the:

- The Chief Engineer, Head Quarters / Planning & W.Q.M, Public Health Engineering Dte.
- The Executive Engineer, Mech/Elec Wing, Public Health Engineering Dte.
- The Assistant Engineer, Survey Sub Division- I, Public Health Engineering Dte.
- The Junior Engineer-II, Survey Division, Public Health Engineering Dte.
- S.S. Engineering Corporation, D-123, Sector-7, Nadia-201301 (U.P.) / Envirotech Solutions, 2nd Floor, 48/4A 3.T. Road, Kolkata-700050.

[Signature]
Executive Engineer
Survey Division, P.H.E.Dte.
Government of West Bengal



Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Government of West Bengal,
Bikash Bhavan, 3rd floor, South Block,
Salt Lake, Kolkata - 700091.



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Phone : 033-2986-3015
Fax :
Email : ee_surv@wbphed.gov.in

Memo No. 419 /SD

Dated, Bidhannagar:- 03/03/2025

To
The MSVP
R.G. Kar Medical College & Hospital
I, Khudiram Bose Sarani
Kolkata-700 004

Sub: Gentle Reminder about Clearance of site by cutting the existing trees in connection with "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.0 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology. (Including All Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at R.G. Kar Medical Collage & Hospital, Kolkata including Trial Run and O & M."

Reference:

- Work Order no-399/SD of Dt-15/02/2024 of EE/SD
- This office letter no-359/SD Dt-13/01/25
- Your office letter memo-RGKH/87 of Dt-10/01/25

Sir/Madam,

With reference to the above I wish to draw your kind attention that though our team is ready to start the field construction but obstructed due to non-clearance of site specially the fouling trees at site.

After issuance of Work order, already 1 (One) year which was the completion period has been passed but till date no intimation yet received by this end about clearing of existing fouling trees from ETP site so as the field construction can be started.

Therefore, your kind cooperation in this favour is requested at an early date.

Yours faithfully,

Executive Engineer
Survey Division
P.H.E. Dte.

Dated, Bidhannagar:- 03/03/2025

Memo No 419 (1-7)/SD

Copy forwarded for information & necessary action to:-

- The Chief Engineer P & WQM / Chief Engineer (HQ), PHE Dte
- The Superintending Engineer, PC - I, P.H.E. Dte.
- The Assistant Engineer, Survey Sub-Division-I, P.H.E. Dte.
- The Principal, R.G. Kar Medical College & Hospital
- The Junior Engineer-I /II, Survey Division-I, P.H.E. Dte.
- S.S. Engineering Corporation, D-123, Sector-7, Noida-201301, Goutam Buddha Nagar(UP)
- Envirotech Solutions (JV Partner), 12/2/A, Sree Gopal Mallik Rd., Ariadaha, Kolkata-700057

Executive Engineer
Survey Division
P.H.E. Dte.



RZ

X-



Office of the Executive Engineer,
 Survey Division,
 Directorate of Public Health Engineering,
 Government of West Bengal,
 Bikash Bhavan, 3rd floor, South Block,
 Salt Lake, Kolkata - 700091.

Phone : 033-2986-3015
 Fax :
 Email : ee_surv@wbphed.gov.in

Memo No. 259 /SD

Dated, Bidhannagar:- 13.01.2025.

To,
 Medical Superintendent cum vice Principal,
 R.G. Kar Medical Collage & Hospital, Kolkata-700 004.

Sub: Site clearance by cutting of Clearance of site by cutting the existing trees in connection with "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.0 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology. (Including All Civil, Plumbing, Electrical, Mechanical und other allied work in all respect) at R.G. Kar Medical Collage & Hospital, Kolkata including Trial Run and O & M."

Ref: i) Your Letter No RGKH/187 dt. 10/01/2025.
 ii) Work Order No. 399/SD dt. 15/02/2024 of EE/SD, PHE Dte.
 iii) This office Letter No. 92/SD dt. 11/06/2024., 131/SD dt. 04/07/2024, 248/SD dt. 01/10/2024.

Sir/Madam

With reference to the above an intimation from the Forest Department about felling of trees along with a request to immediate start the work have been requested by your good self. But without clearance/cutting the obstructed trees the construction of ETP work cannot be proceeded by this end and the matter was also informed through several letters vide this office memo no. under reference iii). This is for your information and necessary co-operation in this regard is requested.

Yours faithfully,

[Signature]
 Executive Engineer
 Survey Division, P.H.E.Dte.
 Government of West Bengal

Dated, Bidhannagar:- 13.01.2025.

Memo No 259/(1-3)SD

Copy forwarded for information & necessary action to the:-

1. The Chief Engineer, Head Quarters/ The Chief Engineer, Pl. & W.Q.M, P. H. Engineering Dte.
2. The Superintending Engineer, Planning Circle-I, Public Health Engineering Dte.
3. The Assistant Engineer, Survey Sub-Division-I, Public Health Engineering Dte.
4. The Junior Engineer-II, Survey Division, Public Health Engineering Dte.
5. S.S. Engineering Corporation, D-123, Sector-7, Noida-201301.

o/c

[Signature]
 Executive Engineer
 Survey Division, P.H.E.Dte.
 Government of West Bengal



Any Signature

RZ

-X-

Handwritten notes: JE-12, 7/11/25, and other illegible scribbles.

Survey Division
P. H. Engineering Dte.
Dy. No. 1976
Date: 13/11/25

GOVERNMENT OF WEST BENGAL
DIRECTORATE OF PUBLIC HEALTH ENGINEERING
OFFICE OF THE SUPERINTENDING ENGINEER, PLANNING CIRCLE-I
JANASASTHYA KARIGARI BHABAN (NIJALAYA),
PLOT NO. CN-8 (3RD FLOOR)
SECTOR V, SALLAKE, KOLKATA 700091
Email : se_pc1@wbphed.gov.in

Memo. No 12 /PC-I

Dated, Kolkata, the 07/01/25

To
The Executive Engineer,
Survey Division,
P. H. Engineering Dte.

Sub:- Approval of the Process and Hydraulic Design Report general layout plan and Hydraulic Flow Diagram drawing for the work of "Survey Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.0 MLD capacity on MBBR (Moving Bed Bio- reactor) Technology, (Moving Bed Bio-Reactor) Technology, (including all civil, Plumbing Electrical and other allied work in all respect) at R.G. Kar. Medical College & Hospital, Kolkata including Trial Run and O&M".

- Ref:- i) Work Order No. 399/SD Dated 15.02.2024 of EE/SD, P.H.E. Dte.
- ii) Acceptance Order No. 164/PC-I dated- 05.02.2024.
- iii) Memo No. 332/SD Dt. 13.12.2024 of the EE, SD, P.H.E. Dte.

With reference to the above, returning herewith 04 (Four) copies of vetted Process and Hydraulic Design Report general layout plan and Hydraulic Flow Diagram drawing for the ETP of R. G. Kar. Medical & Hospital, Kolkata for your information and necessary action please.

Encl:- As stated.

Superintending Engineer,
Planning Circle-I, P. H. Engg. Dte.

Memo. No _____ /PC-I

Dated, Kolkata, the _____

Copy forwarded for information please to:-

- 1. The Dy. Superintending Engineer, Planning Circle-I, P.H.E. Dte.
- 2. The Executive Engineer, Mech./Elec Planning Wing, P.H.E. Dte.
- 3. S.S. Engineering Corporation, D-123, Sector-7, Naida-201301(U.P.).

Superintending Engineer,
Planning Circle-I, P. H. Engg. Dte.

DD/(Hospital)



RZ

~~X~~



Office of the Executive Engineer,
 Survey Division,
 Directorate of Public Health Engineering,
 Government of West Bengal,
 Bikash Bhavan, 3rd floor, South Block,
 Salt Lake, Kolkata - 700091.



Phone : 033-2986-3015
 Fax :
 Email : ee_surv@wphphed.gov.in

Memo No. 332 /SD

Dated, Bidhannagar:- 18/12/2024

To,
 The Superintending Engineer,
 Planning Circle-I,
 Public Health Engineering Dte.

Sub: Submission of the Process and Hydraulic Design Report general layout plan and Hydraulic Flow Diagram drawing for the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.0 MLD capacity on MBBR (Moving Bed Bio-reactor) Technology, (Moving Bed Bio-reactor) Technology, (including all Civil, Plumbing, Electrical and other allied work in all respect) at R.G. Kar. Medical College & Hospital, Kolkata including Trial Run and O & M".

Ref: i) Acceptance Order No. 164/PC-I dt. 05.02.2024.
 ii) Work Order No. 399/SD dt. 15.02.2024.
 iii) Letter No. SSEC/2024/WB/1/085 dated. 09.12.2024 and SSEC/2024/WB/1/043 dated. 29.05.2024

Sir,
 With reference to the above, 6 (Six) copies of vatted Process and Hydraulic Design Report general layout plan and Hydraulic Flow Diagram drawing for the ETP of R.G. Kar. Medical College & Hospital, Kolkata is enclosed.
 This is for your necessary approval and direction please.

Encls: As stated

Yours faithfully,

 Executive Engineer
 Survey Division, P.H.E.Dte.
 Government of West Bengal

Memo No. 332/(1-5) /SD

Dated, Bidhannagar:- 18/12/2024

Copy forwarded for information & necessary action to the:-

1. The Chief Engineer, Head Quarter /Planning & W.Q.M, Public Health Engineering Dte.
2. The Executive Engineer, Mech / Elec Electrical Wing, Public Health Engineering Dte.
3. The Assistant Engineer, Survey Sub-Division-I, Public Health Engineering Dte.
4. The Junior Engineer-II, Survey Division, Public Health Engineering Dte.
5. S.S. Engineering Corporation, D-123, Sector-7, Naida-201301 (U.P).

Executive Engineer
 Survey Division, P.H.E.Dte.
 Government of West Bengal



~~XO~~

R 4

Office of the Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Government of West Bengal,
Bikash Bhavan, 3rd floor, South Block,
Salt Lake, Kolkata - 700091.

Memo No. 248 /SD



1813
01/10/24
Phone: 033-2986-3015

Fax :

Email :

ee_surv@wbphed.gov.in

Dated, Bidhannagar:- 01.10.24

To
The Medical Super cum Vice Principal
R.G. Kar Medical College & Hospital
1, Khudiram Bose Sarani
Kolkata-700 004

Sub: Reminder about Clearance of site by cutting the existing trees in connection with "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.0 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology. (Including All Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at R.G. Kar Medical Collage & Hospital, Kolkata including Trial Run and O & M."

Reference:

- i). Work Order no.-399/SD of Dt-15/02/2024 of EE/SD
- ii). This office letter nos.-131/SD Dt-04/7/24, 92/SD Dt-11/6/24 & 433/SD Dt-07/3/24
- iii). Your office letter memo-RGK11/3119 of Dt-25/07/24

Sir/Madam,

With reference to the above I wish to bring your kind notice that regarding the above mentioned subject consequent request from this end was sent for site clearance specially to remove fouling trees.

After issuance of Work Order, we already lapsed almost 8(eight) months but till date intimation regarding clearing of existing fouling trees from ETP site to get free land to set up ETP has not been received from your end although we have cleared the obstructed abandoned building/structure in view of starting the construction of ETP work at an early date.

Therefore, considering the gravity you are again requested to make necessary arrangement for cutting the existing trees to clear the site so as to commence the said ETP work.

Yours faithfully,

[Signature]
Executive Engineer
Survey Division
P.H.E. Dte.

Dated, Bidhannagar:- 01.10.24

Memo No 248/1-6 /SD

Copy forwarded for information & necessary action to :-

1. The Chief Engineer P & WQM / Chief Engineer (HQ), PHE Dte
2. The Superintending Engineer, PC - I, P.H.E. Dte.
3. The Assistant Engineer, Survey Sub-Division-I, P.H.E. Dte.
4. The Principal, R.G. Kar Medical College & Hospital
5. The Junior Engineer-I /II, Survey Division-I, P.H.E. Dte.
6. S.S. Engineering Corporation, D-123, Sector-7, Noida-201301, Goutam Buddha Nagar(UP)

o/c

[Signature]
Executive Engineer
Survey Division
P.H.E. Dte.



Office of the Executive Engineer,
 Survey Division,
 Directorate of Public Health Engineering,
 Government of West Bengal,
 Bikash Bhavan, 3rd floor, South Block,
 Salt Lake, Kolkata - 700091.



Phone : 033-2986-3015
 Fax :
 Email : ee_surv@wbphed.gov.in

Memo No. 131 /SD

Dated, Bidhannagar:- 04.07.24

To
 The Medical Super cum Vice Principal
 R.G. Kar Medical College & Hospital
 I. Khudiram Bose Sarani
 Kolkata-700 004

Sub: Gentle Reminder about Clearance of site by cutting the existing trees in connection with "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.0 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology. (Including All Civil, Plumbing, Electrical, Mechanical und other allied work in all respect) at R.G. Kar Medical Collage & Hospital, Kolkata including Trial Run and O & M."

Reference:

- i). Work Order no-399/SD of Dt-15/02/2024 of EE/SD
- ii). This office letter no-92/SD Dt-11/6/24 & 433/SD Dt-07/3/24

Sir/Madam,

With reference to the above captioned matter this to inform you that after a layout plan for the said work is already send by this end for your ready reference. **Now monsoon already started** and till now cutting of existing fouling trees to construct ETP is not yet completed to make hindrance free site. Already issuance of Work order has passed almost 4(four) months and several letters have been issued by this end to clear said trees from site.

Therefore, with the above situation you are again requested to make necessary **arrangement for cutting of existing trees as free cleared site so as to construct foundation of ETP just immediate after end of monsoon.**

Early kind action in this regard is solicited.

Yours faithfully,

[Signature]
 Executive Engineer
 Survey Division
 P.H.E. Dte.

Dated, Bidhannagar: 04.07.24

Memo No 131/1-6/SD

Copy forwarded for information & necessary action to :-

1. The Chief Engineer P & WQM / Chief Engineer (HQ), PHE Dte
2. The Superintending Engineer, PC - I, P.H.E. Dte.
3. The Assistant Engineer, Survey Sub-Division-I, P.H.E. Dte.
4. The Principal, R.G. Kar Medical College & Hospital
5. The Junior Engineer-II, Survey Division, P.H.E. Dte.
6. S.S. Engineering Corporation, D-123, Sector-7, Noida-201301, Goutam Buddha Nagar(UP)

o/c

[Signature]
 Executive Engineer
 Survey Division
 P.H.E. Dte.



R4

Office of the Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Government of West Bengal,
Bikash Bhawan, 1st floor, South Block,
Salt Lake, Kolkata - 700091



Phone: 033-2386-1013
Fax: 033-2386-1014
Email: ee_survey@wbphed.gov.in

Memo No. 72/ISD

Dated, Bidhanmugur:- 11/06/2024

To
The Medical Superintendent
R.G. Kar Medical College & Hospital
1, Khudiram Bose Sarani
Kolkata-700 004

Sub: Clearance of site by cutting the existing trees and issuance of Gate Pass to the engaged Agency of related to the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.0 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology including All civil Plumbing, Electrical, Mechanical and other allied work in all respect at R.G. Kar Medical College & Hospital, Kolkata including Trial Run and O & M."

Reference:

- i. Work Order no-390 SD of Dt-15-02-2024 of EE SD
- ii. This office Letter no- 433 SD Dt-07.3/24 & 451 SD Dt-14.3.24
- iii. Your letter no. RGKH.2367 dated 07.06.24

Sir,

With reference to the above you already acknowledged that the said work is allotted to "S. S. ENGINEERING CORPORATION, D-123, SECTOR-7, NOIDA-201301, DIST- GAUTAM BUDDHA NAGAR (U.P.)" as construction agency. In the meantime, necessary soil test already conducted for the same. Now without cleaning the site specially cutting the existing trees which are fouling that layout plan we cannot proceed further

A properly signed proposed layout plan of the ETP with the position of existing trees which are coinciding with the layout plan are also marked and attached for your kind perusal.

Therefore, with the above situation you are requested to look into the matter for early issuance of NOC of cutting trees as well as clearance of site so as to construct foundation level and also requested to issue one-time Gate-Pass for whole construction period to said agency so that the any kind of incoming or outgoing tool, plants, machinery or material necessary for the said ETP work can be managed smoothly without any disturbance to the work flow.

Your kind cooperation and early action is solicited.

Encl: As stated

Yours faithfully,

[Signature]
Executive Engineer
Survey Division
P.H.E. Dte.

Dated, Bidhanmugur:- 11/06/2024.

Memo No 72/(1-7) ISD

Copy forwarded for information & necessary action to :-

- 1. The Superintending Engineer, PC - I, P.H.E. Dte.
- 2. The Executive Engineer, Kolkata North Health Division, PWD (Civil)
- 3. The Assistant Engineer, Survey Sub-Division-I, P.H.E. Dte.
- 4. The Addl. Medical Superintendent, R.G. Kar Medical College & Hospital
- 5. The Assistant Engineer, Kolkata North Health Division, PWD (Civil)-With proposed layout plan
- 6. The Junior Engineer- II, Survey Division, P.H.E. Dte.
- 7. S.S. Engineering Corporation, D-123, Sector-7, Noida-201301, Gautam Buddha Nagar (UP)



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-X3-

Office of the Executive Engineer
Survey Division
Directorate of Public Health Engineering
Government of West Bengal
Bikash Bhavan, 3rd floor, South Block
Salt Lake, Kolkata - 700091.



Phone : 033-2986-3015
Fax :
Email : ee_surv@wbphed.gov.in

Memo No. 16 /SD

Dated, Bidhannagar:- 15/04/2024

To
The MSVP
R G Kar Medical College & Hospital
Kolkata

Sub: Issues related to clearance of handed over land for the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.0 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology. (Including all Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at R.G. Kar Medical College & Hospital, Kolkata including Trial Run and O & M."

Reference:

- i). Work Order no-399/SD of Dt-15/02/2024 of EE/SD
- ii). Your office memo no. RGKH/603 dated 09.04.24 of MSVP RG Kar Medical College & Hospital

Sir,

In response to the letter under reference is to inform that you were already acknowledged for allotting the captioned subject work to S. S. ENGINEERING CORPORATION, D-123, SECTOR-7, NOIDA-201301, DIST-GAUTAM BUDDHA NAGAR (U.P) and the said agency concern has already taken up the work but cannot move further due to recent emergence of different utility lines as found during excavation work within the handed over demarcated land for the ETP (vide your memo no. RGKH/5884 Dated 29.11.23). Although several meetings along with joint site inspections were conducted by the hospital authority in presence of both PHE as well as concern PWD officials before finalization of the said project sites and no details existing of drainage/sewerage networks or any other utility drawings were received despite the repeated requests made from this side as referred under memo nos. 654/SE PC-I dated 06.09.2022 and the resolution of the meeting held on 18.07.23 vide memo no. RGKH/3997 dated 15.07.23 (copies attached).

Now, as per meeting held on 09.04.24 it was further requested by this end to send the detailed drawing of the utility lines run through the proposed ETP land urgently so the reorientation of the all units of ETP can be planned accordingly without further delay of the work. However, no such utility drawing is handed over during meetings held on 04.04.24, 09.04.24, although our agency has found several utility lines during excavation and the matter was also conveyed to the all concerns and the tentative locations are marked in the drawing for your reference please. S. S. ENGINEERING CORPORATION, D-123, SECTOR-7, NOIDA-201301, DIST- GAUTAM BUDDHA NAGAR (U.P)

Therefore, it is to state that unless details of utility lines have provided by your end (as there may be other lines also at different depth and alignment), this office is not in a position to explore further regarding the rearrangement of ETP units in the available land area. Moreover, based on the utility lines found by our agency till now it is to state that shifting of the alignment of utility lines are necessary for construction of the ETP of the hospital, otherwise alternative nearby land is to be additionally provided for the said construction purpose.

This is for your information and necessary early action requested in view of resume the construction of the proposed ETP without further delay.

Encl: As stated

Yours faithfully,



SCAN AnyScanner

Office of the Executive Engineer,
 Survey Division,
 Directorate of Public Health Engineering,
 Government of West Bengal,
 BikashBhavan, 3rd floor, South Block,
 Salt Lake, Kolkata 700091



S.S.K.M-HOSP.

Phone: 033-2586 3013
 Fax:
 Email: ee_survey@skh.gov.in

Memo No. 404/SD

Dated, Bidhannagar:- 19.02.25

To
 The Director
 IPGME & R-SSKM Hospital
 Kolkata

Sub: Reminder for the Commencement and issuance of Gate pass in connection with Survey Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 0.5 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology including all Civil, Plumbing, Electrical, Mechanical and other allied work in all respects at IPGME & R-SSKM Hospital, Kolkata including Trial Run and O & M.

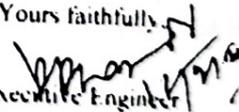
Reference:

- i). Work Order no-398/SD of Dt-15/02/2024 of EE/SD
- ii). Acceptance order no- 165/PC-I Dt-05/02/2024 of SE/PC-I
- iii). This Office letter no- 281/SD Dt-06/11/24
- iv). Hospital letter memo-MSVP/SSKM/2766 of Dt-15/03/2024, MSVP/SSKM/4177 of Dt-17/04/2024 & MSVP/SSKM/13188 of Dt-19/12/2024
- v). Agency letter Ref.- RWT/23-24/050 Dt- 30/7/24

Sir,

With reference to above this is bring to your kind notice that after issuance of work order to "RWT India Private Limited, 145 Puspak Industrial Estate, Phase-I, GIDC Vatva, Ahamedabad-382443 (Gujrat)" almost 1(one) year time which is equal to allotted working time as per work order has been elapsed. However, till now no intimation/permission regarding issuance of gate pass etc. for the said work yet been received by this end for commencement of said ETP work at Hospital Campus.

Therefore, with aforementioned circumstances once again requesting your good self to grant the necessary permission with issuance of Gate pass to the concern agency to start the said work as an early date please.

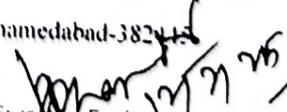
Yours faithfully,

 Executive Engineer
 Survey Division,
 PHE Dte.

Dated, Bidhannagar:- 12.02.25

Memo No 404/1(7) SD

Copy forwarded for information & necessary action to the:-

1. The Chief Engineer (P & WQM), PHE Dte / The Chief Engineer(HQ), PHE Dte
2. The Superintending Engineer, Planning Circle-I, PHE Dte
3. The Medical Superintendent cum Vice Principal, IPGME & R-SSKM Hospital
4. The Assistant Engineer, Survey Sub-Division-I, PHE Dte.
5. The Junior Engineer- I, Survey Division, PHE Dte.
6. RWT India Private Limited, 145 Puspak Industrial Estate, Phase-I, GIDC Vatva, Ahamedabad-382443


 Executive Engineer
 Survey Division,
 PHE Dte.



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Office of the Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Government of West Bengal,
Bikash Bhavan, 3rd floor, South Block,
Salt Lake, Kolkata - 700091.



Phone : 033-2986-3015
Fax :
Email : ee_surv@wbphed.gov.in

Memo No. 281/SD

Dated, Bidhannagar:- 06/11/2024

To
The Director
IPGME & R-SSKM Hospital
Kolkata

Sub: Regarding Commencement of ETP work with Gate Pass "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 0.5 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology. (including all Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at IPGME & R-SSKM Hospital, Kolkata including Trial Run and O & M".

Reference:

- i). NIT/NIQ: WBPHEd/SE/PC-I/03/2023-24 _ 2nd Call
& Work Order no-398/SD of Dt-15/02/2024 of EE/SD
- ii). This Office letter no- 415/SD of Dt-28/02/2024, 434/SD of Dt-07/03/2024,
443/SD of Dt-13/03/2024, 19/SD of Dt-15/04/2024, 170/SD of Dt-06/8/24
- iii). Your letter memo-MSVP/SSKM/2766 of Dt-15/03/2024, MSVP/SSKM/4177 of Dt-17/04/2024

Sir,

With reference to the above it is already known that the concern agency for the above work is "RWT India Private Limited, 145 Puspak Industrial Estate, Phase-I, GIDC Vatva, Ahmedabad-382445" and Final work site is at the Opposite side of Administrative Building by your good office (vide letter memo-MSVP/SSKM/2766 of Dt-15/03/2024). However, with the elapse of ample time span (almost 9(nine) months) till date no response regarding issuance of necessary **one-time Gate-pass in favour of agency** has been received despite repeated issuance of letter by this end as mentioned under reference.

Now the monsoon is just over and the weather condition is ideal for work and the concern agency is pressing us to assign the field position shortly to take up the initial field work followed by soil test etc.

Therefore, with the above situation requesting your good self to hand over the field position as early as possible with necessary one-time Gate-pass in favour of agency otherwise this office is not in a position for commencement of said work.

This is for your information and necessary action please.

Yours faithfully,

[Signature]
Executive Engineer
Survey Division
PHE Dte.

Dated, Bidhannagar:- 06/11/2024

Memo No. 281/1(5)/SD

Copy forwarded for information & necessary action to the:-

1. The Chief Engineer.(HQ), PHE Dte/ The Chief Engineer.(P & WQM), PHE Dte
2. The Superintending Engineer, Planning Circle-I, PHE Dte
3. The MSVP, IPGME & R-SSKM Hospital
4. The Assistant Engineer, Survey Sub-Division-I, PHE Dte.
5. The Junior Engineer- I, Survey Division, PHE Dte.

[Signature]
Executive Engineer
Survey Division
PHE Dte.



Office of the Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Government of West Bengal,
BikashBhavan, 3rd floor, South Block,
Salt Lake, Kolkata - 700091.



Phone : 033-2986-3015
Fax :
Email : ee_surv@wbphed.gov.in

Memo No. 170 /SD

Dated, Bidhannagar:- 06/08/2024

To
The Director
IPGME & R-SSKM Hospital
Kolkata

Sub: Regarding Commencement and issuance of Gate pass in connection with "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 0.5 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology (including all Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at IPGME & R-SSKM Hospital, Kolkata including Trial Run and O & M."

Reference:

- i). Work Order no-398/SD of Dt-15/02/2024 of EE/SD
- ii). Acceptance order no- 165/PC-I Dt-05/02/2024 of SE/PC-I
- iii). This Office letter no-19/SD of Dt-15/04/2024
- iv). Hospital letter memo-MSVP/SSKM/2766 of Dt-15/03/2024 & MSVP/SSKM/4177 of Dt-17/04/2024
- v). Agency letter Ref.- RWT/23-24/050 Dt- 30/7/24

Sir,

With reference to the captioned above this is to inform you that after finalization of working ETP site (opposite to Administrative Building) area from your end, however till date no response has yet been received regarding issuance of Gate-Pass for the commencement of wok at the said site.

After issuance of work order, around 6(six) months of time has already been elapsed. Meanwhile the concern agency "RWT India Private Limited, 145 Puspak Industrial Estate, Phase-I, GIDC Vatva, Ahamedabad-382445 (Gujrat)" knocking for commencement of work as their stipulated working time is shortening and due to such delay for getting site, all escalation charges related to said work will be carried out by them without any enhancement of their tender quoted rate which may lead to major financial loss.

Therefore, with the above situation requesting your good self to provide the necessary issuance of Gate pass to the concern agency for the whole construction period for commencement of work as early as possible.

Yours faithfully,


Executive Engineer
Survey Division
PHE Dte.

Dated, Bidhannagar:- 06/08/24

Memo No 170/ (1-6)/SD

Copy forwarded for information & necessary action to the:-

1. The Chief Engineer (P & WQM), PHE Dte / The Chief Engineer(HQ), PHE Dte
2. The Superintending Engineer, Planning Circle-I, PHE Dte
3. The Medical Superintendent cum Vice Principal, IPGME & R-SSKM Hospital
4. The Assistant Engineer, Survey Sub-Division-I, PHE Dte.
5. The Junior Engineer- I, Survey Division, PHE Dte.
6. RWT India Private Limited, 145 Puspak Industrial Estate, Phase-I, GIDC Vatva, Ahamedabad-382445

Executive Engineer
Survey Division
PHE Dte.



R5

Office of the Executive Engineer,
Survey Division,

Directorate of Public Health Engineering,
Government of West Bengal,
BikashBhavan, 3rd floor, South Block,
Salt Lake, Kolkata - 700091.



Phone : 033-2986-3015

Fax :

Email : ee_surv@wbphed.gov.in

Memo No. 19 /SD

Dated, Bidhannagar:- 15/04/2024

To
The MSVP
IPGME & R-SSKM Hospital
Kolkata

Sub: Issuance of gate pass for the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 0.5 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology. (including all Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at IPGME & R-SSKM Hospital, Kolkata including Trial Run and O & M."

Reference:

- i). NIT/NIQ: WBPHEd/SE/PC-1/03/2023-24_ 2nd Call
& Work Order no-398/SD of Dt-15/02/2024 of EE/SD
- ii). This Office letter no-443/SD of Dt-13/03/2024 & 434/SD of Dt-07/03/2024
- iii). Your letter memo-MSVP/SSKM/2766 of Dt-15/03/2024

Sir,

With reference to the above you are already intimated that the said work allotted to **RWT India Private Limited, 145 Puspak Industrial Estate, Phase-I, GIDC Vatva, Ahamedabad-382445 (Gujrat)** vide the above noted work order on 15/02/24 for the construction of ETP at the stipulated site as mentioned in the minute of the meeting held on 24.04.23. But during site visit on 27.02.24 for handing over the demarcated ETP area to the concern agency it was learnt by the hospital authority for new ETP site (Opposite to Administrative Building) and also informed vide letter memo-MSVP/SSKM/2403 of Dt-09/03/2024 and later also confirmed vide letter memo-MSVP/SSKM/2766 of Dt 15/03/2024 even after issuance of work order by following all tender stipulations.

However, the concern agency prayed several times to give the field position so that they can start the work and accordingly necessary issuance of One Time Gate-pass to the agency for the whole construction period was requested earlier vide this office memo under reference.

Therefore, with the above situation once again requesting your good self for necessary arrangement of gate pass so that the construction of ETP can be started in the revised land without further delay.

Yours faithfully,

[Signature]
Executive Engineer
Survey Division, PHE Dte.

Memo No 19/1(6) /SD

Dated, Bidhannagar :- 15/04/2024

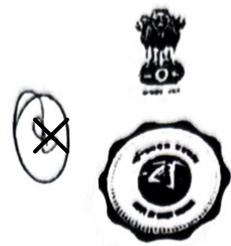
Copy forwarded for information & necessary action to the:-

1. The Chief Engineer, (HQ), PHE Dte/ The Chief Engineer, Planning & WQM, PHE Dte
2. The Superintending Engineer, Planning Circle-I, PHE Dte
3. The Director, IPGME & R-SSKM Hospital
4. The Assistant Engineer, Survey Sub-Division-I, PHE Dte.
5. The Junior Engineer- I, Survey Division, PHE Dte.
6. RWT India Private Limited, 145 Puspak Industrial Estate, Phase-I, GIDC Vatva, Ahamedabad-382445 (Gujrat) - **Work can be started only after issuance of gate pass for the revised site as mutually agreed during field inspection on 27.02.24.**

[Signature]
Executive Engineer
Survey Division, PHE Dte.



**Office of the Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Government of West Bengal,
Bikash Bhavan, 3rd floor, South Block,
Salt Lake, Kolkata - 700091.**



Survey Division
P. H. Engineering Div.
Draft No. _____
Date _____

Phone : 033-2986-3015
Fax : _____
Email : ee_surv@wbphed.gov.in

Memo No. 443 /SD Dated, Bidhannagar:- 13-3-24

To
The M.S.V.P.
IPGME & R-SSKM Hospital
Kolkata

Sub: Regarding the hospital liquid waste management for the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 0.5 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology. (including all Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at IPGME & R-SSKM Hospital, Kolkata including Trial Run and O & M"

- Reference:
- i) Acceptance Order No. 165/PC-I of Superintending Engg. Planning Circle-I, PHE dated 05.2.24
 - ii) Work Order No.-398/SD of Survey Division PHE Dte.Dt-15/02/2024
 - iii) Your memo no. MSVP/SSKM/2403 Dated 09.03.24

Sir,

With response to your letter under reference it is to inform that the revised DPR for the captioned subject work was framed earlier by this end based on the minutes of the meeting held on 24.04.23 chaired by the Director, IPGME & R-SSKM Hospital and as per proposed site map issued by your goodself vide memo no. SSKM/3542 dated 08.05.23 and the said revised DPR has been transmitted onward and informed vide this office memo no. 112/SD dated 28.06.23. Thereafter, necessary tender has been invited and the work has awarded by the acceptance authority vide the memo under reference. Now, the said work allotted to **RWT India Private Limited, 145 Puspak Industrial Estate, Phase-I, GIDC Vatva, Ahamedabad-382445 (Gujrat)** and the concern agency has already prayed for starting the preliminary field work. All the facts were informed time to time vide those cited letters and as desired hard copy of said revised DPR was already handed over the Director vide this office memo no. 423/SD dated 01.03.24.

Afterwards, necessary field visit has been carried out by this end on 27.02.24 for necessary handing over the proposed ETP land (as demarcated in said minutes) to the concern agency in presence of Hospital authority as concern PWD officials. However, an alternative site was proposed by your goodself and as the present scope of our work is confined only within the proposed ETP land area and all components of the ETP units can be accommodated within the new proposed area (which is approximately same area compared to earlier approved site as appeared during site visit).

Therefore, requesting your goodself for providing the land map of the proposed ETP to start the field work at an early date through the prevailing work order.

Yours faithfully,
[Signature]
Executive Engineer
Survey Division, PHE Dte.

Dated, Bidhannagar:- 13-3-24

Memo No. 443/1-5 /SD

Copy forwarded for information & necessary action to the:-

1. The Chief Engineer, (HQ), PHE Dte.
2. The Superintending Engineer, Planning Circle-I, PHE Dte. - With a request to intervene the matter as deemed fit.
3. The Director, IPGME & R-SSKM Hospital
4. The Assistant Engineer, Survey Sub-Division-I, PHE Dte.
5. The Junior Engineer- I, Survey Division, PHE Dte.



[Signature]
Executive Engineer
Survey Division, PHE Dte.

R5

6

Office of the Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Government of West Bengal,
Bikash Bhavan, 3rd floor, South Block,
Salt Lake, Kolkata - 700091.



Phone : 033-2986-3015
Fax :
Email : ee_surv@wbphed.gov.in

Memo No. 434 /SD

Dated, Bidhannagar:- 07/03/24.

To
The Director
IPGME & R-SSKM Hospital
Kolkata

Sub: Request for issuance of Gate Pass for the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 0.5 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology. (including all Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at IPGME & R-SSKM Hospital, Kolkata including Trial Run and O & M"

Reference:

- i) NIT/NIQ: WBPHE/SE/PC-1/03/2023-24_2nd Call
- ii) Work Order no-398/SD of Dt-15/02/2024 of EE/SD
- iii) This office memo no. 415/SD Dated 28.02.24

Sir,

With reference to the above this is to inform you that the tender has been matured after 2nd Call and the said work allotted to RWT India Private Limited, 145 Puspak Industrial Estate, Phase-I, GIDC Vatva, Ahmedabad-382445 (Gujrat).

Now the concern agency has already prayed for starting the preliminary field work. Therefore, with the above situation you are requested for issuance of necessary permission as well as one-time Gate-Pass for whole construction period to said agency so that the any incoming or disposed material for the said ETP can be handled smoothly to make uninterrupted flow of work and their prayer is also attached for your reference.

Moreover, you are also requested to look after the matter for early clearance of the ETP site by cutting trees etc. as mentioned by this office memo no. under reference.

Your necessary cooperation in this regard is requested to start the work at an early date please.

Encl. : As stated

Yours faithfully,

[Signature]
Executive Engineer
Survey Division
PHE Dte.

Dated, Bidhannagar:- 07/03/24.

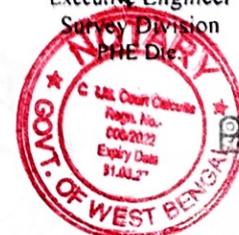
Memo No. 434(1-5) /SD

Copy forwarded for information & necessary action to the:-

1. The Chief Engineer,(HQ), PHE Dte
2. The Superintending Engineer, Planning Circle-I, PHE Dte
3. The Medical Superintendent cum Vice Principal, IPGME & R-SSKM Hospital
4. The Assistant Engineer, Survey Sub-Division-I, PHE Dte.
5. The Junior Engineer- I, Survey Division, PHE Dte.

[Handwritten initials]

[Signature]
Executive Engineer
Survey Division
PHE Dte.



AnyScan

R5

(A)

Office of the Executive Engineer,
 Survey Division,
 Directorate of Public Health Engineering,
 Government of West Bengal,
 Bikash Bhavan, 3rd floor, South Block,
 Salt Lake, Kolkata - 700091.



Phone : 033-2986-3015
 Fax :
 Email : ee_surv@wbphed.gov.in

Memo No. 415 /SD Dated, Bidhannagar:- 28/02/24.

To
 The Director
 IPGME & R-SSKM Hospital
 Kolkata

Sub: Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 0.5 MLD capacity on MBBR (Moving Bed Bio-Reactor) Technology. (including all Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at IPGME & R-SSKM Hospital, Kolkata including Trial Run and O & M.

Reference:

- i). NIT/NIQ: WBPHE/SE/PC-1/03/2023-24_2nd Call
- ii). Work Order no-398/SD of Dt-15/02/2024 of EE/SD

Sir,

With reference to the above this is to inform you that the tender has been matured after 2nd Call and the said work allotted to RWT India Private Limited, 145 Puspak Industrial Estate, Phase-I, GIDC Vatva, Ahamedabad-382445 (Gujrat). The field work will be started very shortly against the said ETP after submission of design and drawings etc. by the concern agency followed by necessary approval from competent authority of PHE department.

It is now intimated that collection and supply network of raw effluent up to the hospital ETP site will be done by the concern PWD (Civil) of that hospital as decided under minutes of the meeting held on 24.04.23 and after subsequent discussion with the concern PWD officials detail requirement regarding the matter was also intimated to them vide this memo no. 107/SD dated 26.06.23. However, till date no information regarding the matter was not received.

Therefore, requesting your good self to ensure the supply of the incoming raw effluent of that hospital up to ETP site at the earliest so that complete goal for commissioning of ETP can achieved simultaneously. In this regard it is also to be mentioned that necessary clearing of the demarcated proposed ETP site by cutting of trees and other allied structures, if any etc. have also to be taken care of so that ETP work can started smoothly by this end at an early date please.

Yours faithfully,

[Signature]
 Executive Engineer
 Survey Division
 PHE Dte.

Dated, Bidhannagar:- 28/02/24.

Memo No 415/(1-5)/SD

Copy forwarded for information & necessary action to the:-

- 1. The Chief Engineer,(HQ), PHE Dte
- 2. The Superintending Engineer, Planning Circle-I, PHE Dte
- 3. The Medical Superintendent cum Vice Principal, IPGME & R-SSKM Hospital
- 4. The Assistant Engineer, Survey Sub-Division-I, PHE Dte.
- 5. The Junior Engineer- I, Survey Division, PHE Dte.

[Handwritten initials]

[Signature]
 Executive Engineer
 Survey Division
 PHE Dte.



AnySigner

MEDICAL COLLEGE

Office of the Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Government of West Bengal,
Bikash Bhavan, 3rd floor, South Block,
Salt Lake, Kolkata - 700091.



Phone : 2337-1431

Fax :

Email : ee_surv@wbphcd.gov.in

Memo No. 431 /SD

Dated, Bidhannagar:- 06/03/24.

To,
The Principal,
Medical College, Kolkata
88, College Street
Kolkata-700073

Sub: Submission of hard copy of revised DPR on hospital liquid waste management for the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.5 MLD capacity on MBBR (Moving Bed Bio-reactor) Technology. (Including All Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at Medical College And Hospital, Kolkata including Trial Run and O & M".

Ref: i) Memo. No.- GO2021000128HF of Dt.- 18.06.2020 of Health and Family Welfare Department Govt. of West Bengal
ii) This office memo no. 378/SD dated 01.02.24

Sir,

In continuation to this office memo no. under reference, sending herewith the hard copy of the revised DPR on hospital liquid waste management for the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.5 MLD capacity on MBBR (Moving Bed Bio-reactor) Technology. (Including All Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at Medical College And Hospital, Kolkata including Trial Run and O & M".

Moreover, it is to further inform that the said revised DPR has already sent to Health and Family Welfare Department Govt. of West Bengal through e-file no. PHE-28012/4/2024-SCHM CELL-Dept. of PHE (Computer No. 908582) for accordance of revised Administrative Approval.

This is for your information and necessary action please.

Encl:- As stated.

Yours faithfully,

Executive Engineer

Survey Division, P.H.E.Dte.
Government of West Bengal

Memo No. 431/(1-5) /SD

Dated, Bidhannagar:- 06/03/24.

Copy forwarded for information to:-

1. The Chief Engineer, (HQ), PHE Dte
2. The Superintending Engineer, Planning Circle -I, Public Health Engineering Dte.-As discussed and one hard copy of said DPR is sent for your record please.
3. The MSVP, Medical College & Hospital, Kolkata, 88, College Street, Kolkata.
4. The Assistant Engineer, Survey Sub-Division-I, Public Health Engineering Dte.
5. The Junior Engineer, Survey Division, Public Health Engineering Dte.

RECEIVED

06/03/24
Superintending Engineer
Planning Circle-I, PHE Dte
Govt. West Bengal

Executive Engineer
Survey Division, P.H.E.Dte.
Government of West Bengal



RC

-X-

Office of the Executive Engineer, (A)
Survey Division,

Directorate of Public Health Engineering,
Government of West Bengal,
Bikash Bhavan, 3rd floor, SouthBlock,
Salt Lake, Kolkata - 700091.



Phone : 2337-1431
Fax :
Email : ee_sur @wbphed.gov.in

Memo No. 578/(1-3) /SD

Dated, Bidhannagar:- 01.02.2024

To,
The Superintending Engineer,
Planning Circle-I,
Public Health Engineering Dte.

Sub: Submission of estimate based on the revised DPR for the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.5 MLD capacity on MBBR (Moving Bed Bio-reactor) Technology. (Including All Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at Medical College And Hospital, Kolkata including Trial Run and O & M".

Ref: i) Memo. No.- GO2021000128HF of Dt.- 18.06.2020 of Health and Family Welfare Department Govt. of West Bengal

Sir,
With reference to above, sending herewith the revised estimate for the work of "Survey, Design, Supply, Installation, Testing & Commissioning of Effluent Treatment Plant for 1.5 MLD capacity on MBBR (Moving Bed Bio-reactor) Technology. (Including All Civil, Plumbing, Electrical, Mechanical and other allied work in all respect) at Medical College And Hospital, Kolkata including Trial Run and O & M" for taking necessary action from your end please.

Encl:- As stated.

Yours faithfully,

[Signature]
Executive Engineer
Survey Division, P.H.E.Dte.
Government of West Bengal

OIC

Memo No. 548/(1-3) /SD

Dated, Bidhannagar:- 01.02.2024

Copy forwarded for information to:-

1. The Principal, Medical College, Kolkata, 88, College Street, Kolkata.
2. The Assistant Engineer, Survey Sub-Division-I, Public Health Engineering Dte.
3. The Junior Engineer, Survey Division, Public Health Engineering Dte.

RECEIVED
For 01.02.24
Superintending Engineer
Planning Circle-I, PH.E. Dte.
Govt. West Bengal

OIC

[Signature]
Executive Engineer
Survey Division, P.H.E.Dte.
Government of West Bengal



RC

Sp done Pt.
K M C H
08/12/23

Office of the Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Government of West Bengal,
Bikash Bhavan, 3rd floor, South Block,
Salt Lake, Kolkata - 700091.



Phone : 033-2986-3015
Fax :
Email : ee_survey@whphed.gov.in

Memo No. 322 /SD

Dated, Bidhannagar - 08/12/2023

To,
The Principal,
Kolkata Medical College and Hospital,
Kolkata.

Sub: Request for confirmation of Land details for the proposed ETP (Effluent Treatment Plant) at Medical College & Hospital
Ref.: i) Meeting held on 07.12.23 vide letter no. MCH/144008 of MSVP MCH dated 06.12.2023
ii) Letter no. MCH/13814 of MSVP MCH dated 02.12.2023
iii) This office memo. 170/SD PHE dated 07.08.23

Sir,
With reference to the above as per meeting held on 07/12/2023 at your chamber in presence of hospital authority along with PWD and PHE officials and after receiving the drawing and data from your end, it is decided that total capacity of ETP (1.5 Mld) will be proposed constructed at one site beside the Nursing Hostel 'B' Block and accordingly joint site visit was also made with PWD officials and following observations have been made as appended below: -

- 1) Existing Pump House and Temporary labours-hutment /godown marked in the drawing needed to be shifted/dismantled by PWD authority.
- 2) 2 (Two) Nos. trees within the proposed land need to be cut/shifted for construction of ETP by hospital authority.
- 3) Dismantling of existing other temporary toilet / abundant pump house etc. within the proposed ETP site will be made by this end or as decided by hospital authority.
- 4) As per joint site visit by the concern AEs & JEs of PHE & PWD departments, tentative locations of pumping station for raw sewerage collection have been decided as marked in the drawing. However, exact location will be finalized only at the time of construction as per availability of actual position of sewer lines & other utility lines if any (if not marked in the drawing provided by PWD).
- 5) Temporary hutment behind the guest house & academic building also needed to be dismantled by PWD for constructing necessary sewer pumping main as well as sewer collection point (as marked in the drawing).

In this regard confirmation of the availability of land/space for the proposed ETP (as attached) as well as tentative pumping point location are requested. Any other observations needed to be considered further (not specified in the drawing/document provided earlier) for finalization of the estimate for the proposed ETP is also may be intimated accordingly.

Encl.: Both Soft copy and hard copy of land details with tentative pumping point locations

Yours faithfully,

Executive Engineer
Survey Division,
P.H.E.Dte.

Dated, Bidhannagar: 08/12/2023.

Memo No. 322/(1-1)SD

Copy forwarded for information & necessary action to the:-

1. The Chief Engineer, Head Quarters, Public Health Engineering Dte.
2. The Superintending Engineer, Planning Circle - I, Public Health Engineering Dte.
3. The Assistant Engineer, Survey Sub-Division-I, Public Health Engineering Dte.
4. The Junior Engineer, Survey Division, Public Health Engineering Dte.

File: Arundhan Hospital

Executive Engineer
Survey Division,
P.H.E.Dte.



-34-

RG

Office of the Executive Engineer
Survey Division
Directorate of Public Health Engineering
Government of West Bengal
Bikash Bhavan, 3rd floor, South Block
Salt Lake, Kolkata - 700091.



Phone: 033-2986-3015

Fax :

Email :

ee_surv@wbphed.gov.in

Memo No. 170 /SD

Dated, Bidhannagar:- 07/08/2023

To
The Principal
Kolkata Medical College and Hospital
Kolkata.

Sub- Requirement of some information regarding proposed ETP (Effluent Treatment Plant) at Medical College and Hospital

- Ref: i) Meeting held on 02.08.2023 vide Memo no. MC/4990/2023 of dated-03.07.2023
ii) This office letter memo 155/SD, dated-31.07.2023
iii) Minutes of the meeting dated 02.08.2023

Sir/Madam,

With reference to the above a meeting held on 02.08.2023 regarding construction of the proposed ETP (Effluent Treatment Plant) at the chamber of MSVP, MCH Kolkata to finalize the alignment of sewer network considering ground reality as well as some building wise data to cover up the maximum buildings generating hospital liquid waste effectively in presence of Hospital authority as well as PWD(Civil) Engineer concern. As per minutes of the meeting it has been decided that the latest out fall network with Cable trench detail will be provided by the PWD concern shortly. However, only after receiving the latest drawing along with joint field visit the proposed sewer alignment and pumping station points can be finalized by this end.

Moreover, some of the following queries have been appended in separate table for early compliance as also discussed in the meeting. Necessary action in this regard is requested.

Yours faithfully,

Executive Engineer
Survey Division,
P.H.E.Dte.

Encl:- As stated

Memo No. 170(1-4) /SD

Dated, Bidhannagar:- 07/08/2023

Copy forwarded for information & necessary action to:-

1. The Superintending Engineer, Planning Circle-I, Public Health Engineering Dte.
2. The MSVP, MCH, Kolkata
3. The Assistant Engineer, Survey Sub Division-I, Public Health Engineering Dte.
4. The Junior Engineer II, Survey Division, Public Health Engineering Dte.

Executive Engineer
Survey Division,
P.H.E.Dte.



R7

Office of the Executive Engineer,
Survey Division,
Directorate of Public Health Engineering,
Government of West Bengal,
Bikash Bhavan, 3rd floor, South Block,
Salt Lake, Kolkata - 700091



Phone: 033-2986-3015
Fax:
Email: ee_survey@whphed.gov.in

Memo No. 482 /SD

Dated, Bidhannagar:- 09.04.25

To
The Superintending Engineer
Planning Circle -I
P.H.E. Dte.
NIJALAYA (Janasastha Karigori Bhaban)
Sector-V, Salt Lake
Kolkata-91

Sub: Regarding availability of Land for the ETP of Lady Dufferin Medical Colleges Hospital

Reference:

- i). AAFS no. - GO2021000131HF of SS MERT, H & FD dated 18.06.2020
- ii). Your letter memo-48/PC-I of dt-21/1/2022, 325/PC-I of dt-26/5/2022 & 444/PC-I of dt-07/7/2022
- iii). This office letter memo-331/SD of dated-18/12/24

Sir/Madam.

With reference to the above this to inform you that an administrative approval amounting Rs-1.76.45.934/- for the construction of 0.3MLD capacity ETP (Effluent treatment plant) of Lady Dufferin Medical Colleges Hospital has already been accorded on 18/6/2020 vide memo. - GO2021000131HF of SS MERT, H & FW Department.

But at present due to lack of confirmation of clear demarcated land of requisite size (Approx. 600sq.m.) from the hospital authority the work process of said ETP is still pending although in spite of your several correspondences as stated under reference. Moreover, several field visits from this office also done to the concerned hospital authority for availability of ETP land area and this office last requested vide memo 331/SD of dated 18.12.24 for handover of clear demarcated requisite land for the same and said land has not yet been received.

Therefore, with the above situation you are requested to kindly intervene for early disposal of the matter.

Encl. - All references.

Yours faithfully,

[Signature]
Executive Engineer
Survey Division
P.H.E. Dte.

Memo No 482/1-3 /SD

Dated, Bidhannagar:- 09.04.25

Copy forwarded for information & necessary action to :-

- 1. The Chief Engineer (HQ) / The Chief Engineer (PMU WBDWSP) / The Chief Engineer (P&WQM).
- 2. The Assistant Engineer, Survey Sub-Division-I, P.H.E. Dte.
- 3. The Junior Engineer-I/II, Survey Division, P.H.E. Dte.





Government of West Bengal
 Office of the Superintending Engineer, Planning Circle - I
 Public Health Engineering Directorate
 Jnanaswasthya Kariqari Bhavan (NIJALAYA)
 Plot No. CN-8 (3rd Floor), Salt Lake Sector-V, Kolkata - 700091
 Email: se_pc1@svhphed.gov.in

Memo. No. 188/1(2)/PC-1

Dated, Kolkata, the 21/01/2022

To,
 The Superintendent
 Lady Dufferin Victoria Hospital
 Kolkata

Sub:- Availability of land for "Construction of effluent treatment plant for Hospital Liquid Waste Management at 6 nos of Medical College & Hospitals in Kolkata".

Ref:- Memo no: 18849 MC/8/2019, dated 07.12.2021 of the Chief Engineer, Planning and Water Quality Management, P H E Dte.

Dear Sir,

I would like to inform you that 0.3 MLD capacity Effluent treatment Plant for Hospital Liquid Waste Management will be constructed at Hospital Premises as per order of Ld. National Green Tribunal Eastern Zone Branch, Kolkata. Approx land measuring 600 m² area is required for the purpose.

Kindly confirm the availability of the said land and pinpoint the location so that further course of action can be initiated from this end.

Yours sincerely

[Signature]
 Superintending Engineer,
 Planning Circle-I, P. H. E Dte.

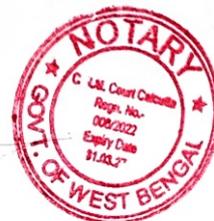
Dated: Kolkata, the 21/01/2022

Memo. No. 188/1(2)/PC-1

Copy forwarded for information to :-

1. The Chief Engineer, Head Quarter, P H E Dte.
2. The Chief Engineer, Planning and Water Quality Management, P H E Dte.

[Signature]
 Superintending Engineer,
 Planning Circle-I, P. H. E Dte



R7

GOVERNMENT OF WEST BENGAL
 DIRECTORATE OF PUBLIC HEALTH & SUPERVISION
 OFFICE OF THE SUPERINTENDING ENGINEER, PLANNING & WATER
 MANAGEMENT (ANASASTIYA KARIKARI BHABHA CHHAI AYAT)
 PLOT NO. CR 8 (GARD FLOOR)
 SECTOR V, SAHAKRI, KOLKATA 700091
 Email: se.pchw@plhd.gov.in

Memo No. 325 PC-I

Dated, Kolkata, the 21.05.2022

To
 The Superintendent,
 Lady Dufferin Victoria Hospital
 Kolkata.

Sub :- Availability of land for "Construction of effluent treatment plant for Hospital Liquid Waste Management at 6 nos. of Medical College & Hospital in Kolkata".

- Ref:-
- 1) Memo No. 18849/MC/8/2019 Dt. 07.12.2021 of the Chief Engineer, Planning & Water Quality Management, P.H.E. Dte.
 - 2) This office memo no. 48/PC-I dt. 21.01.2022.

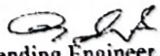
Sir,

With reference to above memo, I would further like to mention that 0.3 MLD capacity Effluent treatment Plant for Hospital Liquid Waste Management will be constructed at Hospital Premises as per order of Ld. National Green Tribunal Eastern Zone Branch, Kolkata. Approx land measuring 600 m² area is required for the purpose.

You are once again requested to kindly confirm the availability of the said land and pinpoint the location so that further course of action may be initiated from this end.

Thanking You,

Yours sincerely,


 Superintending Engineer,
 Planning Circle-I, P.H.E. Dte.

Memo. No. _____ PC-I.

Dated, Kolkata, the _____.

Copy forwarded for information to:-

- 1) The Chief Engineer, Head Quarters, P.H.E. Dte.
- 2) The Chief Engineer, Planning & Water Quality Management, P.H.E. Dte.

Rm. 06.06.2022
 Received but content not verified

Superintending Engineer,
 Planning Circle-I, P.H.E. Dte

Despatcher
 DVH, Kolkata

Directorate of Water Management



- 3X -

R7

GOVERNMENT OF WEST BENGAL
DIRECTORATE OF PUBLIC HEALTH ENGINEERING
OFFICE OF THE SUPERINTENDING ENGINEER, PLANNING CIRCLE-I
JANASASTHYA KARI GARI BHABHAN (NHAI AYAT)
PC-I NO. CN-8 (3RD FLOOR)
SECTOR V, SAHAKRI, KOLKATA 700091
E-mail: se_pc1@wbphed.gov.in

Memo No. PC-1

Dated, Kolkata, the _____

To
The Superintendent,
Lady Dufferin Victoria Hospital
Kolkata.

Sub :- Availability of land for "Construction of effluent treatment plant for Hospital Liquid Waste Management at 6 nos. of Medical College & Hospital in Kolkata".

Ref:- 1) Memo No. 18849/MC/8/2019 Dt. 07.12.2021 of the Chief Engineer, Planning & Water Quality Management, P.H.E. Dte.
2) This office memo no. 48/PC-I dt. 21.01.2022.
3) This office memo no. 325/PC-I dt. 26.05.2022.

Sir,

With the reference of above-mentioned memo numbers, you are further requested to kindly confirm the availability of the said land and pinpoint the location and provide a layout of existing sewer network including location of outfall, so that further course of action may be initiated from this end.

Thanking You,

Yours sincerely,

Memo. No. 444/1-3/PC-I.


Superintending Engineer,
Planning Circle-I, P.H.E. Dte.

Dated, Kolkata, the 7/7/22

Copy forwarded for information to:-

- 1) The Chief Engineer, Head Quarters, P.H.E. Dte.
- 2) The Chief Engineer, Planning & Water Quality Management, P.H.E. Dte.
- 3) The Executive Engineer, Survey Division, P.H.E. Dte.


Superintending Engineer,
Planning Circle-I, P.H.E. Dte.

DD/4(Hospital of Waste Management)



Office of the Executive Engineer
 Survey Division,
 Government of West Bengal
 Block Bhawan 3, Floor South Block,
 Salt Lake, Kolkata - 700091



Phone No. 2336 0000
 Fax
 Email - ce.surdiv@ephe.gov.in

Memo No. 331 /SD

Dated, Bidhannagar:- 18/12/2024

To,
 The Superintendent,
 Lady Duffrin & Victoria Hospital,
 Kolkata.

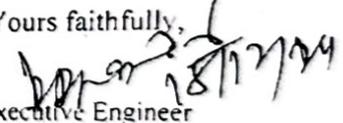
Sub: Progress Status report of Effluent Treatment Plant.

Ref: i) Memo No. 48/PC-I dt. 21/01/2022 of SE/PC-I, PHE Dte.
 ii) Memo No. 325/PC-I dt. 26/05/2022 of SE/PC-I, PHE Dte.
 iii) Memo No. 444/PC-I dt. 07/07/2022 of SE/PC-I, PHE Dte.
 iv) Your Mail Dated 16/12/2024.

Madam / Sir,
 With reference to the above, sending herewith Progress Status report of Effluent Treatment Plant of Lady Duffrin & Victoria Hospital.

This is for your kind information and necessary action please.

Encl:- As stated.

Yours faithfully,


Executive Engineer
 Survey Division, P.H.E.Dte.
 Government of West Bengal

Memo No. /SD

Dated, Bidhannagar:-

Copy forwarded for information & necessary action to the:-

1. The Chief Engineer, Head Quarters/ Planning & W.Q.M, Public Health Engineering Dte.
2. The Superintending Engineer, Planning Circle - I, Public Health Engineering Dte.
3. The Assistant Engineer, Survey Sub-Division-I, Public Health Engineering Dte.
4. The Junior Engineer-I / II, Survey Division, Public Health Engineering Dte.

Executive Engineer
 Survey Division, P.H.E.Dte.
 Government of West Bengal



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE, KOLKATA

ORIGINAL APPLICATION NO. 120/2015/EZ

SUBRATO MUKHERJEE

..... APPLICANT(S)

VERSUS

THE WEST BENGAL POLLUTION CONTROL
BOARD & ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 19, THE
WEST BENGAL POLLUTION CONTROL BOARD.

INDEX

SL No	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		919-922
2.	Copy of the reply of West Bengal Pollution Control Board dated 15.09.2020.	"R1"	923-926

Filed by

Dipanjana Ghosh

DIPANJAN GHOSH

ADVOCATE



07 OCT 2020



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 120/2015/EZ

SUBRATO MUKHERJEE

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VERSUS

THE WEST BENGAL POLLUTION CONTROL
BOARD & ORS

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 19, THE
WEST BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Amar Nath Goswami, aged about 53 years, son of Shri Madan Mohan Goswami, by Religion - Hindu, by Occupation- Service, residing at L-111/2, G-13, Baishnabghata Patuli Township, Kolkata - 700 094, do hereby solemnly declare and say as follows:-

01. That, I am the Senior Law Officer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and look after this case and as such I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 19 to affirm this Affidavit on its behalf and as such, I am competent to do so.



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02. That, this affidavit is being affirmed in pursuance to the solemn order passed by the Hon'ble Tribunal dated 07.08.2020.

03. That, the Hon'ble National Green Tribunal vide Order dated 07.08.2020 in O.A. No 120/2015/EZ (Subroto Mookherjee -vs- West Bengal Pollution Control Board) directed to install ETP at six(6) Government Medical College Hospitals namely IPGME&R and SSKM, NRS Medical College and Hospitals, Kolkata Medical College & Hospitals, R.G. Kar Medical College & Hospitals, ID & BG Hospital & Lady Dufferin Victoria Hospital within time frame as submitted by the Department of Health & Family Welfare & PHE Department, Government of West Bengal before the Hon'ble Court.

04. That, The Department of Health & Family Welfare, Government of West Bengal has written a letter to the Department of Environment, Government of West Bengal furnishing that in Rule no. 8 of Bio-Medical Waste Management (Amendment) Rules, 2018, there is a provisions as "For discharge into public sewers with terminal facilities, the general standards as notified under the Environment (Protection) Act, 1986 (29 of 1986) shall be applicable." Therefore considering general standards, it appears that installation of ETPs may not be necessary at those medical college hospitals as sewerage from these facilities is being naturally treated at East Kolkata Wet Lands. The Department of Health & Family Welfare, Government of West Bengal sought guidance from Department of Environment on this matter.

05. That the Department of Environment, Government of West Bengal vide Memo No. EN/1155/3C-10/2016 dated 09.09.2020 sought comments from the state board in this matter. In reply to such



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of the Department of Environment, Government of West Bengal, the State Board vide Memo dated 15.09.2020 forwarded its comment in the matter to the Department of Environment, Government of West Bengal. The comments of the State Board are as follows :-

The BOD value observed at discharged part of untreated waste water from those six Medical College Hospitals in sampling of PHE:

Hospitals	BOD (mg/l) As monitored at discharged part	BOD (mg/l) Based on typical composition of waste water quality as per CPHEEO, 2003 (As designed by Deptt. of PHE)	BOD (mg/l) as per General standard of discharge for Public Sewer as notified under the Environment (Protection) Act, 1986 (29 of 1986) having terminal facility
R.G. Kar Medical College and Hospital	143	250	350
IPGME&R and SSKM Hospital, Kolkata	87		
NRS Medical College and Hospitals	228		
ID & BG Hospitals, Belegkata, Kolkata	173		
Kolkata Medical College & Hospitals	304		
Lady Dufferin Victoria Hospital, Kolkata	143		

It appears from the above data that the concentration of BDO of the untreated waste water in the above mentioned hospitals are within the permissible limit for discharge of waste into sewer line having



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terminal treatment facilities as per Bio- Medical Waste Management (Amendment) Rules, 2018 (amended on 16th March, 2018).

Under the circumstances installation of effluent treatment plant at hospital sites may not be considered as necessary.

The copy of the said reply of the State Board dated 15.09.2020 is annexed hereto and marked with the letter "R-1".

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

[Signature]
ABDUL HAMID MOLLA
NOTARY
Advocate, High Court, Calcutta
Regd. No. 9380 / 2011
Government of India
High Court, Calcutta
Gate No 'E'
M:- 9831104098

VERIFICATION

Verified at Kolkata by the deponent above named on this the day of October, 2020 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 5 are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

Amar Nath Gowda
DEPONENT

[Signature]
ABDUL HAMID MOLLA
NOTARY
Advocate, High Court, Calcutta
Regd. No. 9380 / 2011
Government of India
High Court, Calcutta
Gate No 'E'
M:- 9831104098

Amar Nath Gowda
DEPONENT

I identify the person who sign in my presence

Advocate
Enroll No



07 OCT 2020



Dr. Rajesh Kumar, IPS
Member Secretary



**WEST BENGAL
POLLUTION CONTROL BOARD**
(Dept. of Environment, Govt. of West Bengal)
Paribesh Bhawan
10A, Block - LA, Sector III, Salt Lake City
Kolkata - 700106, INDIA

Tel : 2335 8213
Fax : 2335 2813/6730
e-mail: ms@wbpcb.gov.in
website: www.wbpcb.gov.in
city code 33
country code 91

Memo No. 105/3S-66/2001(Pt-III)

Date: 15/9/2020

To
The Principal Secretary
Govt. of West Bengal
Department of Environment
Pranisampad Bhawan, 5th Floor,
LB-2, Sector-III, Salt Lake City,
Kolkata-700106

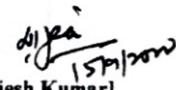
Sub: Comments of West Bengal Pollution Control Board regarding installation of ETPs at six Medical College Hospitals in Kolkata in the matter of O.A. No. 120/2015/EZ (Subroto Mookherjee-Vs West Bengal Pollution Control Board & Ors.

Ref: Your letter vide No-EN/1155/3C-10/2016 dated 09/09/2020

Sir,

Enclosed please find the comments of West Bengal Pollution Control Board in response to your afore-mentioned letter regarding installation of ETPs at six Medical College Hospitals in Kolkata in the matter of O.A. No. 120/2015/EZ (Subroto Mookherjee-Vs West Bengal Pollution Control Board & Ors.

Yours faithfully


[Dr. Rajesh Kumar]
Member Secretary

Encl.: As stated above.

o/c
ISSUED



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Reply of West Bengal Pollution Control Board in response to letter vides No-EN/1155/3C-10/2016 dated 09/09/2020 regarding installation of ETPs at six Medical College Hospitals in Kolkata in the matter of O.A. No. 120/2015/EZ (Subroto Mookherjee-Vs West Bengal Pollution Control Board & Ors.

Hon'ble NGT in its order dated 07/08/2020 in O.A. No 120/2015/EZ (Subroto Mookherjee vs West Bengal Pollution Control Board) directed to install ETP at six govt. medical college hospitals namely IPGME&R and SSKM, NRS Medical College and Hospitals, Kolkata Medical College & Hospitals, R.G. Kar Medical College & Hospitals, ID & BG Hospital & Lady Dufferin Victoria Hospital within timeframe as submitted by the Department of Health & Family Welfare & PHE Department, GoWB before the hon'ble Court. Department of Health & Family Welfare, GoWB has written a letter to the Department of Environment, GoWB furnishing that in rule-8 of Bio-Medical Waste Management (Amendment) Rules, 2018, there is a provision as-"For discharge into public sewers with terminal facilities, the general standards as notified under the Environment (Protection) Act, 1986 (29 of 1986) shall be applicable." So considering general standards, it appears that installation of ETPs may not be necessary at those medical college hospitals as sewerage from these facilities is being naturally treated at East Kolkata Wet Lands. The Department of Health & Family Welfare, GoWB sought guidance from Department of Environment on this matter. Department of Environment, GoWB has sent a letter to WBPCB seeking comments from WBPCB on this matter.

Comments of WBPCB:

The BOD value observed at the outlet point of untreated waste water from those six Medical College Hospitals in sampling of PHE:

Hospitals	BOD (mg/l) As monitored at discharged point	BOD (mg/l) as per General standard of discharge to Public Sewer as notified under the Environment (Protection) Act, 1986 (29 of 1986) having terminal treatment facility	BOD (mg/l) Based on typical composition of waste water quality as per CPHEEO, 2003 (As designed by Deptt. of PHE)
R.G. Kar Medical College and Hospital	143	350	250
IPGME&R and SSKM Hospital, Kolkata	87		
NRS Medical College and Hospitals	228		
ID & BG Hospitals, Belegkata, Kolkata	173		
Kolkata Medical College & Hospitals	304		
Lady Dufferin Victoria Hospital, Kolkata	143		

It appears from the above data that the concentration of BOD of the untreated waste water in above mentioned hospitals are within the permissible limit for discharge of waste water into sewer line having terminal treatment facilities as per Bio-Medical Waste Management (Amendment) Rules, 2018 (amended on 16th March, 2018).

Under the circumstances installation of effluent treatment plant at hospital sites may not be considered as necessary.



The Environment (Protection) Rules, 1986

Schedule VI

General Standards for discharge of environmental pollutants

Part A - Effluents

Sl.No.	Parameter	Standards			
		Inland Surface water	Public Sewers	Land for irrigation	Marine coastal areas
1	2	3(a)	3(b)	3(c)	3(d)
1.	Colour and odour	See 6 of Annexure-I	-	See 6 of Annexure-I	See 6 of Annexure-I
2.	Suspended solids mg/l, Max.	100	600	200	(a) For process waste water-100. (b) For cooling water effluent 10 per cent above total suspended matter of influent.
3.	Particle size of suspended solids.	shall pass 850 micron IS Sieve	-	-	(a) Floatable solids, max. 3 mm. (b) Settleable solids, max. 850 microns.
4.	["Omitted"]				
5.	pH value.	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0
6.	Temperature	shall not exceed 5°C above the receiving water temperature	-	-	shall not exceed 5°C above the receiving water temperature
7.	Oil and grease mg/l, Max.	10	20	10	20
8.	Total residual chlorine mg/l, Max.	1.0	-	-	1.0



Sl.No.	Parameter	Standards			
		Inland Surface water	Public Sewers	Land for Irrigation	Marine coastal areas
1	2	3(a)	3(b)	3(c)	3(d)
9.	Ammonical nitrogen (as N), mg/l Max.	50	50	-	50
10.	Total Kjeldahl nitrogen [(N)] mg/l, Max.	100	-	-	100
11.	Free ammonia [(NH ₃)] mg/l, Max.	5.0	-	-	5.0
12.	[Biochemical oxygen demand (5 days at 20 °C)] [mg/l, Max.]	30	350	100	100
13.	Chemical Oxygen demand, mg/l, Max.	250	-	-	250
14.	Arsenic (as As) [mg/l, Max.]	0.2	0.2	0.2	0.2
15.	Mercury (As Hg), mg/l, Max.	0.01	0.01	-	0.01
16.	Lead (as Pb) mg/l, Max.	0.1	1.0	-	2.0
17.	Cadmium (as Cd) mg/l, Max.	2.0	1.0	-	2.0
18.	Hexavalent chromium (as Cr + 6), mg/l, Max.	0.1	2.0	-	1.0
19.	Total chromium (as Cr) mg/l, Max.	2.0	2.0	-	2.0
20.	Copper (as Cu) mg/l, Max.	3.0	3.0	-	3.0
21.	Zinc (as Zn) mg/l, Max.	5.0	15	-	15



X

BEFORE THE NATIONAL
GREEN TRIBUNAL
EASTERN ZONE BENCH,
KOLKATA
ORIGINAL APPLICATION
NO. 120/2015/EZ

SUBRATO MUKHERJEE
..... APPLICANT(S)

VERSUS

THE WEST BENGAL
POLLUTION CONTROL
BOARD & ORS.



07 OCT 2020

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF
THE RESPONDENT NO. 19
THE WEST BENGAL
POLLUTION CONTROL
BOARD.

DIPANJAN GHOSH

Advocate

W.B.P.C.B

**BEFORE THE NATIONAL GREEN
TRIBUNAL**

EASTERN ZONE BENCH, KOLKATA

Misc. Application No. 44 of 2024

in

Original Application No.120/2015/EZ

Subrata Mukherjee

...Applicants

Versus

West Bengal Pollution Control Board
and others.

...Respondents

AFFIDAVIT FILED BY THE
RESPONDENT NO. 25, PUBLIC
HEALTH ENGINEERING DEPARTMENT



SUDIP KUMAR DUTTA

Advocate for the State of West
Bengal.

Mob- 9874782072

Email: adv.skdutta@gmail.com